

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 279 of 2015 & IA No. 456 of 2015

Dated: 11th December, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**M/s Aryan Coal Beneficiation Pvt. Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Matrugupta Mishra

Counsel for the Respondent(s) : None

ORDER

Heard.

Admit.

Issue notice of the Appeal to all the respondents returnable within three weeks from today. Reply/counter affidavit be filed by the respondents within four weeks from today. Rejoinder, if any, may be filed by the appellant within two weeks thereafter.

Post this Appeal for hearing on **20th February, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

rkt/vt

